

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**PRINCIPAL BENCH**

**CP NO. 358/2016**

**IN THE MATTER OF:**

AKJ Estates Pvt. Ltd.

.... Applicant/petitioner

**Order under Section 391-394 & 100-104 of the Companies Act, 2016**

**Order delivered on 20.07.2017**

**Coram:**

**CHIEF JUSTICE (Retd.) M.M.KUMAR**  
**Hon'ble President**

**Ms. Deepa Krishan**  
**Hon'ble Member (T)**

For the Applicant/petitioner

: Mr. Ashish Middha, Advocate  
: Mr. A.G. Gambhi, Advocate

For the OL, Delhi

: Ms. Chetna Kandpal, Co. prosecutor

For the RD (NR)

: Shri C. Balooni, Co. prosecutor

**ORDER**

Order reserved.

  
**(CHIEF JUSTICE M.M.KUMAR)**  
**PRESIDENT**

  
**(DEEPA KRISHAN)**  
**MEMBER(TECHNICAL)**

20.07.2017  
V. Sethi